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IN THE HIGH COURT OF DELHI AT NEW DELHI W.P.(C) 542/2007 & CM APPL. 12937/2015 +NORTH DELHI POWER LTD.Petitioner GOVT. OF NCT OF DELHIRespondent W.P.(C) 543/2007 BSES YAMUNA POWER LTD.Petitioner versus GOVT. OF NCT OF DELHIRespondent Through: W.P.(C) 544/2007 +BSES RAJDHANI POWER LTD.Petitioner versus GOVT. OF NCT OF DELHIRespondent W.P.(C) 6759/2007 INDRAPRASTHA GAS LIMITEDPetitioner versus UOIRespondent W.P.(C) 1035/2015 +M/S. RAMA OILS MILLSPetitioner versus GOVT OF NCT OF DELHI & ORS.Respondents

Mr. Rajiv Nayar, Senior Advocate with Mr. Nitin For Petitioners:

K., Mr. Mansoor Ali Shoket, Mr. Kunal Singh, Mr. Tanmay Jain and Ms. Kanishka Rawat,

Advocates in Item No. 13.

Mr. Sandeep Sethi, Senior Advocate with Mr. Anupam Varma, Mr. Aditya Gupta and Mr.





Adamya Ojha, Advocates in Item No. 14.

Mr. Amit Kapur, Mr. Anupam Varma, Mr. Aditya Gupta and Mr. Sanjay Nair S., Advocates in Item No. 15.

Mr. K.K. Rai, Senior Advocate with Mr. S.K. Pandey, Mr. Awanish Kumar, Mr. Chandra Shekhar A. Chakalabbi, Mr. Anshul Rai, Ms. Sreshi Chatterzee and Ms. Medha Tandon. Advocates in Item No. 16.

Ms. Pushti Gupta and Mr. Joney, Advocates in Item No. 17.

For Respondents: Mr. Prashant Mehta, SC with Ms. Prachi Kohli & Mr. Pranav Singh, Advocates for R-22 in Items No. 13 to 15.

> Mr. Satyakam, ASC for GNCTD in Items No. 13 to 17.

> Ms. Mehak Nakra ASC, (Civil) GNCTD for with Ms. Gunjan Suyal, Ms. Bhavya Nakra, Ms. Salonee Mayank and Ms. Anjali Advocates for GNCTD in Item No. 17.

> Mr. Buddy Ranganathan, Mr. Anupam Varma, Mr. Aditya Gupta, Mr. Sanjay Nair S. and Mr. Adamya Ojha, Advocates for R-2 & 3 in Item No. 17.

CORAM: HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER 07.10.2024

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- Parties are directed to file a brief note of written submissions, not 1. exceeding three pages, along with the relevant case laws, at least one week prior to the next date of hearing.
- List for hearing on 15th January, 2025. 2.

SANJEEV NARULA, J

OCTOBER 7, 2024/as